

HIGHCOURTOFSIKKIM
GANGTOK

No. 45/Confdl./HCS

Dated: 08.10.2021

NOTIFICATION

It is hereby notified for general information that the days enumerated in the Schedule below shall be observed as holidays and vacations by the High Court of Sikkim during the year, 2022.

Sl. No.	Name of Holiday (s)	Date (s)	Days of the week	No. of days (s)
1.	New Year's Day	1 st January	Saturday	1 day
2.	Kagyed Dance			
3.	Loosong/Namsong	3 rd to 7 th January	Monday to Friday	5 days
4.	Nyempa Guzom	8 th to 9 th January	Saturday & Sunday	2 days
5.	Maghe Sankranti	15 th January	Saturday	1 day
6.	Republic Day	26 th January	Wednesday	1 day
7.	Sonam Lochhar	2 nd February	Wednesday	1 day
8.	Losar	3 rd March	Thursday	1 day
9.	Bhumchu	18 th March	Friday	1 day
10.	Holi			
11.	Ramnawami (Chaite Dasain)	10 th April	Sunday	1 day
12.	Dr. B.R. Ambedkar Jayanti	14 th April	Thursday	1 day
13.	Good Friday	15 th April	Friday	1 day
14.	Id Ul Fitr	3 rd May	Tuesday	1 day
15.	State Day	16 th May	Monday	1 day
16.	Shyadar Pidar			
17.	Saga Dawa	14 th June	Tuesday	1 day
18.	Bhanu Jayanti	13 th July	Wednesday	1 day
19.	Drukpa Tshe-zi	1 st August	Monday	1 day
20.	Guru Rimpoche's Thungkar Tshechu	7 th August	Sunday	1 day
21.	Tendong Lho Rum Faat	8 th August	Monday	1 day
22.	Independence Day	15 th August	Monday	1 day
23.	Janmasthan	19 th August	Friday	1 day
24.	Teej (Haritalika)	30 th August	Tuesday	1 day
25.	Indrajatra	9 th September	Friday	1 day

26.	Pang-Lhabsol	10 th September	Saturday	1 day
27.	Gandhi Jayanti	2 nd October	Sunday	1 day
28.	Durga Puja (Dasain)	3 rd to 7 th October	Monday to Friday	5 day
29.	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim	5 th October	Wednesday	1 day
30.	Laxmi Puja (Deepawali)	25 th to 27 th October	Tuesday to Thursday	3 days
31.	Lhabab Duechen	15 th November	Tuesday	1 day
32.	Puhgal Parim	7 th December	Wednesday	1 day
33.	Sakewa	8 th December	Thursday	1 day
34.	Teyongsi Sirijunga Sawan Tongnam			
35.	Barahimizong	12 th December	Monday	1 day
36.	Chasok Tongnam	15 th December	Thursday	1 day
37.	Kagyed Dance	22 nd December	Thursday	1 day
38.	Loosong/Namsoong	24 th to 28 th December	Saturday to Wednesday	5 days
39.	Christmas	25 th December	Sunday	1 day
40.	Nyempa Guzom	28 th to 29 th December	Wednesday and Thursday	2 days
41.	Tamu Lochar	30 th December	Friday	1 day
Total number of days				53 days

It is further declared that the following days shall be RESTRICTED HOLIDAY. The High Court employees shall be entitled to avail of only one restricted holiday per year.

Sl. No.	Name of Holiday (s)	Date (s)	Days of the week	No. of days (s)
1.	Labour Day	1 st May	Sunday	1 day
2.	Birthday of Late Tenzing Norgay Sherpa	29 th May	Sunday	1 day
3.	Birthday of H.H. the Dalai Lama	6 th July	Wednesday	1 day
4.	Chhat Puja	30 th October	Sunday	1 day
Total number of days				04 days

VACATION

1.	<u>Winter Vacation</u> w.e.f. 01.01.2022 to 13.02.2022	26 days
2.	<u>Durga Puja Vacation</u> w.e.f. 10.10.2022 to 16.10.2022	06 days
3.	<u>Laxmi Puja Vacation</u> w.e.f. 24.10.2022 to 31.10.2022	04 days
4.	<u>Christmas Vacation</u> w.e.f. 21.12.2022 to 31.12.2022	03 days
5.	<u>Special Vacation</u> w.e.f. 04.03.2022 & 05.03.2022, 11.07.2022 to 19.07.2022	09 days

By order,

N.B: Government holidays falling on Sundays have been noted in the list of holidays.

High Court of Sikkim will remain closed on Second Saturdays.

Sd/-
REGISTRAR GENERAL

Memo No. V(41) Confdl/HCS/5269-5319

Dated: 08.10.2021

Copy to:

1. Secretary General, Supreme Court of India, New Delhi - 110 201.
2. Secretary to the Government of India, Ministry of Home Affairs New Delhi.
3. Registrar General, High Court of _____.
4. Secretary, Bar Council of India, New Delhi.
5. Commissioner -cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
6. Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
7. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
8. Special Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
9. Advocate General, Government of Sikkim, Gangtok.
10. Additional Advocate General, Government of Sikkim, Gangtok.
11. Additional Advocate General, Government of Sikkim, Gangtok.
12. Chief Secretary, Government of Sikkim, Gangtok.
13. Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok.
14. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
15. District & Sessions Judge (West) at Gyalshing.
16. District & Sessions Judge (North) at Mangan.
17. District & Sessions Judge (East) at Gangtok.
18. District & Sessions Judge (South) at Namchi.
19. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
20. District & Sessions Judge (Spl. Div. -I) at Gangtok.
21. District & Sessions Judge (Spl. Div. -II)I/C at Gangtok.
22. Director, Sikkim Judicial Academy, Sokeythang, Gangtok.

23. Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
24. Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok.
25. Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
26. Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
27. Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.
28. Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
29. Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi.
30. Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
31. Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
32. Civil Judge-cum-Judicial Magistrate (North) at Mangan.
33. Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, (I/C) North Sikkim stationed at Gangtok.
34. Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
35. Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
36. Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
37. Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
38. District Magistrate (East) at Gangtok.
39. District Magistrate (North) at Mangan.
40. District Magistrate (South) at Namchi.
41. District Magistrate (West) at Gyalshing.
42. P.S to Hon'ble Chairperson, Sikkim State Human Rights Commission, Gangtok.
43. P.S. to Hon'ble Lokayukta, Government of Sikkim, Gangtok.
44. P.S. to Hon'ble Chairperson, Law Commission, Government of Sikkim, Gangtok.
45. President, Sikkim High Court Bar Association.
46. President, Bar Association of Sikkim (High Court & Subordinate Courts).
47. President, Namchi Bar Association, South Sikkim.
48. Additional Secretary (Confdl), Home Department for publication in the Government Gazette.
49. All Section In-charge, High Court of Sikkim, Gangtok.
50. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
51. Notice Board,
52. Guard file &
53. File.

08-10-2011
REGISTRAR